

that are being paid to the States are refundable or would lapse?

Shri Karmarkar: The amounts of the grants that are made are placed at the disposal of the State Governments for use by them in accordance with the schemes that have been approved by us.

राष्ट्रपति मार्ग के पास सरकारी इमारतें

*११३३. श्री बाबसाह गुप्त : क्या निर्माण, गृह-व्यवस्था तथा रसद मंत्री यह बताने की कृपा करेंगे :

(क) राष्ट्रपति मार्ग के पास नई सरकारी इमारतें किस प्रयोजन से बनाई गई हैं; तथा

(ख) इन के निर्माण पर क्या व्यय हुआ है ?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) To provide accommodation for 15 married constables and 2 married Head-constables of Police attached to the President's Estate.

(b) About Rs. 60,000.

Shri Badshah Gupta: When were they completed and why are they lying vacant now?

Sardar Swaran Singh: I understand that they are not yet complete for occupation; some work is still required to be done.

Shri Badshah Gupta: May I know what is the work that has to be done still?

Sardar Swaran Singh: I think some fittings and electrical installations.

NATIONAL CONFERENCE OF KASHMIR

*1134. **Shri Kakkan:** Will the Prime Minister be pleased to state:

(a) whether the Government of India have received any resolution passed by the National Conference workers at the Convention held at Pulwama; and

595 P.S.D.

(b) if so, what reply has been given by the Government of India?

The Parliamentary Secretary to the Minister of External Affairs (Shri (Sadath Ali Khan): (a) and (b). No, but they have seen press reports of this resolution.

Shri Kasliwal: I want to know where is Pulwama, Sir.

Mr. Speaker: He can enquire elsewhere.

LOAN TO ANDHRA STATE

*1135. **Shri Viswanatha Reddy:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that a proposal to give a loan of five crores of rupees to Andhra State is under consideration;

(b) whether a list of schemes proposed to be undertaken has been submitted to the Planning Commission; and

(c) if so, whether the list will be placed on the Table of the House?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The matter is under consideration.

(b) No.

(c) Does not arise.

Shri Viswanatha Reddy: May I know whether this financial assistance is in addition to the assistance that is proposed to be given under the proposals of the Bhattacharya Committee sponsored by the Finance Ministry?

Shri Hathi: This is in accordance with the programme of the Planning Commission to have irrigation schemes in the scarcity areas.

SALT

*1136. **Shri C. R. Narasimhan:** Will the Minister of Production be pleased to state:

(a) whether Government have received any representation from the President, Madras Provincial Salt In-